IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI SPECIAL BENCH

C.P. No. 689/2016

IN THE MATTER OF:

EMAAR MGF Land Ltd.

.....Petitioner

SECTION: UNDER SECTION 391(2) & 394, 100 to 104

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

DEEPA KRISHAN

Hon'ble Member (T)

For the Petitioner(s):

Mr. Rajeev Goel, Advocate

ORDER

By order of the Bench, the matter is listed for hearing on 16.02.2018.

(Nirmala Vincent)
Court Officer